NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 261/16	TP 111/17	Hearing	433€	Aradhya Concrete Products Vs
				Sreeshwar Electricals Pvt.Ltd

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER			SIGNATURE			
		DEDDEGENERATION				
		REPRESENTATION TO WHOM				
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1) Rajesh S 8123976974

Petitionn

the Registry. No representation for respondent. Objections not filed. Respondent is called,

Counsel for petitioner is present. He is directed to comply the objections raised by

Posted finally on 13.09.2017.

absent. Counsel for respondent is also absent.

MEMBER (J)

MEMBER (T)